

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 152 of 2011

Dated : 15th February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Kumaon Garhwal Chamber of Commerce

... Appellant(s)

Versus

**Uttarakhand State Electricity Regulatory
Commission & Anr.**

.....Respondent(s)

Counsel for the Appellant(s): Mr. M.L. Lahoty,
Ms. Gargi Bhatta Bharali

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan &
Ms. Richa Baradwaja for R.1
Mr. Pradeep Misra with
Mr. Manoj Kr. Sharma for R.2

ORDER

Post the matter for hearing on **01.03.2012.**

**(Rakesh Nath)
Technical Member**
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**(Justice M. Karpaga Vinayagam)
Chairperson**